

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH & FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3158
TO BE ANSWERED ON 28.03.2023**

AMOUNT SPENT FOR DRUG ADDICTION TREATMENT

3158. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the Quantum of funds provided by Government to the State of Punjab for treatment of victims of drug addiction during the last five years, the details thereof, year-wise; and
- (b) the quantum of funds provided by the Government in the budget for 2023-24 for treatment of victims of drug addiction in Punjab?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b) Drug De-addiction Programme (DDAP) under Ministry of Health & Family Welfare is only in the field of treatment of substance use disorders and provides financial support to Six Central Government/ Autonomous Health Institutions and funds are released under Central Sector Scheme (Grants-in-Aid) to these Institutes and no separate funds have been allocated/ released to any State Government through Drug De-addiction Programme (DDAP) under MoHFW. In Punjab, the funds under Grants-in-Aid were provided to Drug De-addiction & Treatment Centre (DATC), PGIMER, Chandigarh and two Drug Treatment Centres (DTCs) at Civil Hospital, Bhatinda and Civil Hospital, Kapurthala are as under:-

(Amount in crores)

Year	DATC, PGIMER, Chandigarh	Civil Hospital, Bhatinda	Civil Hospital Kapurthala
2018-19	6.00	0.08	0.09
2019-20	6.00	0.09	0.03
2020-21	6.00	0.04	0.04
2021-22	5.50	0.05	0.10
2022-23	7.00	0.03	0.03
2023-24 (BE)	7.00	0.17	0.17

As informed by Ministry of Social Justice & Empowerment that National Action Plan for Drug Demand Reduction (NAPDDR) is the scheme under which financial assistance is provided to (i) 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Skill development, vocational training and livelihood support of ex-drug addicts, Programmes for Drug Demand Reduction by States/UTs etc. and (ii) 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents and Outreach and Drop In Centres (ODIC) and Addiction treatment facilities (ATFs) in Government Hospitals'. Under NAPDDR scheme, the funds are released to the NGOs in Punjab. The details of the funds released in the State of Punjab during the last five years are as given below:

(Amount in crore)

Sr. No	Financial Year	Funds Released
1.	2017-18	0.75
2	2018-19	0.97
3	2019-20	1.67
4	2020-21	1.55
5	2021-22	1.08
6	2022-23	0.75
